

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 12.03.2020**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1060 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Rohini Industries Electricals Ltd. Vs. National Textiles Corporation Ltd.	Rohit Gandhi
<b>2.</b>	I.A. No. 1061 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Bulusu Bhanu Teja Vs. Vance & Health Pharmaceuticals Pvt. Ltd. & Anr.	Mullapudi Rambabu
<b>3.</b>	I.A. No. 1083 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Rahul Wadhwa Vs. Amrut Distilleries Pvt. Ltd.	Gibran Naushad
<b>4.</b>	I.A. No. 1086 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Akriti Agnihotri & Anr. Vs. Blackberry Realcon Pvt. Ltd.	Aditya Parolia
<b>5.</b>	I.A. No. 1052 of 2020 in Comp. App. (AT) No. _ of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel

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**By Order**

**-sd/-**

**Assistant Registrar**